

**40 YEARS OF BACHAN SINGH:
A RETROSPECTIVE ON THE DEATH PENALTY
20TH - 22ND MARCH, 2020**

CRIMINAL JUSTICE STUDENTSHIPS

**25 STUDENTS WILL BE SELECTED FOR THIS
PROGRAMME WHICH OFFERS
ACCOMMODATION AND TRAIN FARE REIMBURSEMENT**

DEADLINE: 11.59 PM, 20TH JANUARY 2020

**STUDENTS PRESENTLY ENROLLED IN ANY LL.B.
OR LL.M. PROGRAMME IN ANY UNIVERSITY IN
INDIA ARE ELIGIBLE TO APPLY**

STUDENTS WILL BE REQUIRED TO:

- Attend all sessions of Forty Years of Bachan Singh: A Retrospective on the Death Penalty
- Collaborate with at least one other recipient of the studentship in publishing an academic article on any theme arising from the proceedings of the conference to be published in a peer reviewed journal.
- Provide assistance in documentation of the proceedings at the conference
- Provide research and logistical assistance in creating audio-visual material at the conference

CRIMINAL JUSTICE RESEARCH FELLOWSHIP:

Students meeting the above requirements will be eligible to participate in a competitive selection process for a six month Criminal Justice Research Fellowship with Project 39A.

Three research fellowships are on offer. Research fellows will be paid a consolidated stipend of Rs. 50,000 at the successful completion of the fellowship.